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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/BB/2017	-	For Compliance	Rule 6 of IB	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	TUSHAR, Y.V. 8722310679	PETITIONER	
	VEENA J. KAMATH 9845316855	RESPONDENT	

Counsel for petitioner is present. M/s. Kamat & Kamat, Advocates undertake to file vakalat for respondent.

For filing vakalat, list it on 21.08.2017.


MEMBER (J)


MEMBER (T)